

C. A. T. Bench, JAIPUR

Date of Order	Orders
	11.3.94 Sh. R. P. Arora, counsel for the applicant. Heard the learned counsel for the applicant. The OA is dismissed & withdrawn with a liberty to file again if any fresh cause of action arises. (D.) v.c.
	Copy sent to the app. and on vid 1801 Date 22-3-94 g